

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2012

Dated : 20th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bharat Aluminium Co. Ltd.

... Appellant(s)

Versus

**Chhattisgarh State Power
Transmission Co. Ltd. & Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Ms. Shikha Ohri

Counsel for the Respondent (s): Ms. Suparna Srivastava for R-1& R.2
Mr. C.K. Rai for R. 3

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **08.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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